

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court I**

**Item No.45**

**IA No. 735/99/2023**

**And**

**CP (IB) No. 338/Chd/Pb/2022**

**Under Section 95, IBC 2016**

**R 11 NCLT**

**In the matter of:-**

Punjab National Bank

...Petitioner

Versus

Amrit Bala

...Respondent

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 20.12.2023.

Sd/-  
**Court Officer**

November 1, 2023  
*Pdp*